

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Varun Resources Limited Date of Commencement of Liquidation: 04-12-2018; List of Stakeholders as on Date: 22-01-2024; Name of IP: Mr. Sanjeev Maheshwari; Process Number: 1; Last 5 digit of registration number: 10523

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	34573034559	10	34573034559				Annexure 3
4	Unsecured financial creditors	4	1654397803	3	306627220		1347770583		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	48	433551087	46	432347429		1203658		Annexure 6
7	Operational creditors (Government Dues)	4	287101950	4	287101950				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	321	2159620495	321	2159620495				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		387	39107705894	384	37758731653		1348974241		